

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 98 of 2019

IN THE MATTER OF:

Ad2Pro Global Creative Solutions Pvt. Ltd.

.....Appellant

Vs.

**Regional Director, (SER),
Ministry of Corporate Affairs & Ors.**

.....Respondents

With

Company Appeal (AT) No. 99 of 2019

IN THE MATTER OF:

Ad2Pro Media Solutions Pvt. Ltd.

.....Appellant

Vs.

**Regional Director, (SER),
Ministry of Corporate Affairs & Ors.**

.....Respondents

Present :

**For Appellant: Mr. Sandeep Grover, Ms. Vaishnavi Rao, Mr. Kshitiz
Parashar, Advocates**

For Respondents: Mr. Zoheb Hossain, Advocate, Sr. Standing Counsel

O R D E R

12.07.2019 - Pleadings is complete in both the appeal(s). Appeals are admitted for hearing.

...contd.

Post both the appeal(s) before the appropriate Bench on **29th July, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk

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